

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

ORDER No.107

Dated Guwahati, the 9th December, 2011

In continuation of Order No.103 dated 29.11.2011, Hon'ble the Chief Justice has been pleased to nominate the following officials of the Registry of the Gauhati High Court at Guwahati to assist the Committees as shown against their names :-

1) Shri M.K. Bhattacharjee, Registrar (Judl.) } **Administrative**
2) Shri D. Ullah, Joint Registrar (Vig. & Estt.) } **Reforms Committee**

1) Smti. R. Kalita, Joint Registrar (Admn.-II), } **Financial Affairs &**
2) Shri N.P. Joshi, Dy. Registrar (Finance) } **Budget Committee**

1) Shri R.N. Barman, Dy. Registrar (PM & P) } **Committee for**
2) Shri B. Gogoi, Asstt. Registrar (PM & P) } **Supervising Guest**
House matters.

By Order,

Sd/- Dr.(Mrs.) I. Shah

REGISTRAR GENERAL